

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/01/KOB/2023
SECTION	9 IBC
NAME OF PARTIES	V CON INTEGRATED SOLUTIONS PVT LTD V/S ARTZSOURCE TECHNOLOGY SERVICES PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	BHARTIS LEGAL.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTZSOURCE TECHNOLOGY SERVICES PVT LTD

Office  
Notes

**Video Conference**

**15 March 2023**

## O R D E R

**CP(IBC)/01/KOB/2023**

Learned counsel Mr. Athul MV appears on behalf of the Operational Creditor. Submits that the learned arguing counsel Mr.Akhil Suresh has some personal inconvenience, therefore, he is unable to appear before this Tribunal today. There is no representation for the Corporate Debtor. Matter adjourned to 30.03.2023.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**